

REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI SURENDRA SINGH NAGAR (Uttar Pradesh): Sir, with your permission, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings:—

- (i) First Report of the Committee (Seventeenth Lok Sabha) on 'Airports Authority of India (AAI)';
- (ii) Second Report of the Committee (Seventeenth Lok Sabha) on 'Central Coalfields Limited (CCL)';
- (iii) Third Report of the Committee (Seventeenth Lok Sabha) on 'Food Corporation of India (FCI)';
- (iv) Fourth Report of the Committee (Seventeenth Lok Sabha) on 'Hindustan Antibiotics Limited (HAL)';
- (v) Fifth Report of the Committee (Seventeenth Lok Sabha) on 'NBCC (India) Limited';
- (vi) Sixth Report of the Committee (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-second Report (Sixteenth Lok Sabha) of the Committee on 'Financing of Renewable Energy Projects by Indian Renewable Energy Development Agency (based on Performance Audit No. 12 of 2015)'; and
- (vii) Seventh Report of the Committee (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-fourth Report (Sixteenth Lok Sabha) of the Committee on 'Review of Loss Making CPSUs'.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I lay on the Table, a copy (in English and Hindi) of the Fourteenth Report of the Committee on 'The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019'.